

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

Pursuant to directions contained in judgment passed in WP CrI.) 2500/2022 & CrI. M.A. 21701/2022 titled Rakesh Kumar Kalra Deaf Divyang Vs State Govt of NCT Delhi by Hon'ble Ms. Justice Swarna Kanta Sharma, Judge, Delhi High Court, the undersigned hereby appoints Sh. Mukesh Kumar, JJA/ Additional System Administrator as **Nodal Officer** to increase awareness among the public at large and to inform them about availability of resources to ensure accessibility to justice to accused persons with disabilities or to comply with any other directions issued by the Accessibility Committee to deal with all issues relating to the person's with disability. His mobile number is 9911915104 and designated email ID is [facilitationbr-radc@ddc.nic.in](mailto:facilitationbr-radc@ddc.nic.in)

*Bhander*

(Anju Bajaj Chandna)  
Principal District & Sessions Judge  
cum-Spl. Judge, PC Act, CBI,  
RADC, New Delhi.

21180C-21190C

No.- F. 9/ Misc./ Admn./ RADC/2023

Dated 01.11.2023

Copy forwarded for information & necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Ld. Chairperson, Accessibility Committee for Disable Persons, RADC, New Delhi.
3. The Branch Incharge, General Branch/ Judicial Branch, RADC, New Delhi.
4. The Branch Incharge, Caretaking Branch with the direction to paste a copy of this order on all notice boards of this complex and prepare display boards in this regard.
5. Branch Incharge, Computers, RADC, New Delhi with the direction to upload this order on the website.
6. Concerned Official/ Nodal Officer.
7. PS to the undersigned.

*Bhander*

Principal District & Sessions Judge  
cum-Spl. Judge, PC Act, CBI,  
RADC, New Delhi.